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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 81/2017 in T.P No. 96/58-59,397-398/NCLT/AHM/2016 (New)  
C.P. No. 42/58-59,397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

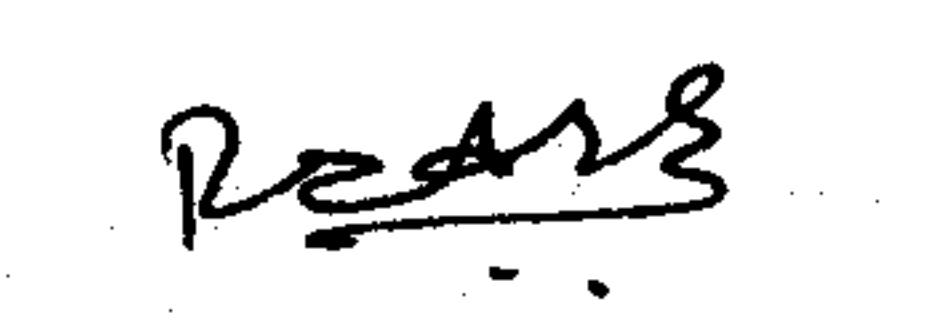
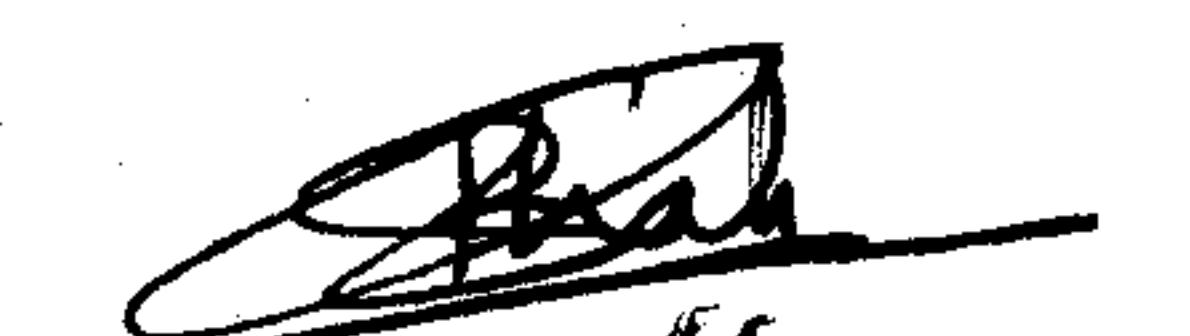
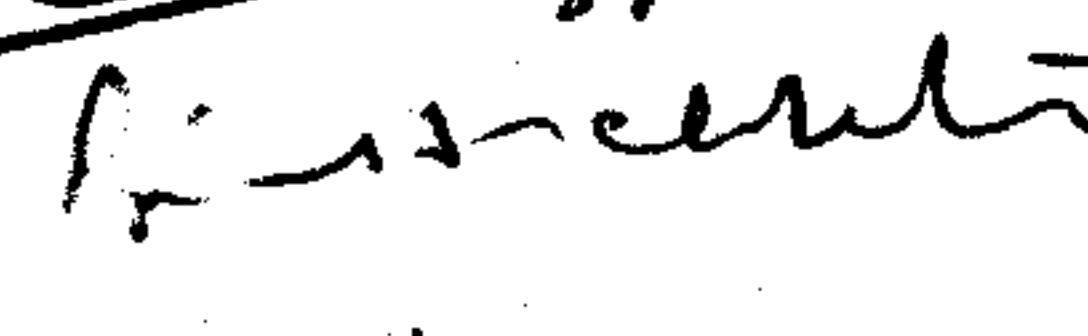
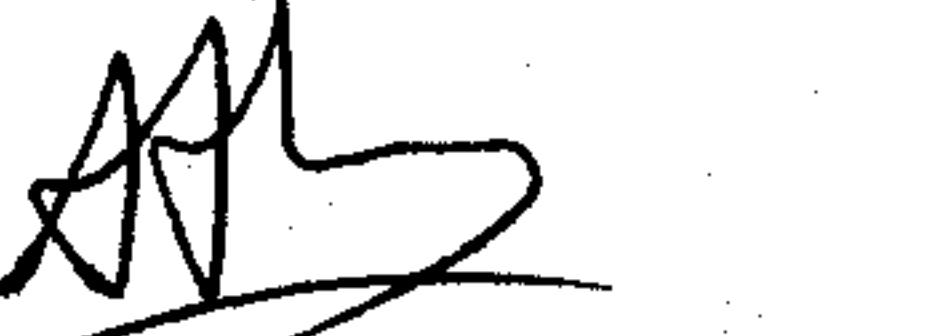
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

Name of the Company: **Peter Leonidas & Anr.**

**V/s**

**Soma Tech Pvt. Ltd. & Ors.**

Section of the Companies Act: **Section 58-59 (2013) and Section 397-398 of  
the Companies Act, 1956;**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Rohan Shah	Advocate	Respondent no. 2	
2.	Rushabh H Shah	Advocate	Respondent No. 3 & 4	
3.	Bijal H Chhatrapati	J. Sagar Associates		
4.	Arvind A. Parikh	Advocate	Petitioners	
5	Navin Pahwa,Adv. for Thacker and others.			

**ORDER**

Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Arvind Parikh i/b J Sagar & Associates present for Original Petitioner. Learned Advocate Mr. Navin Pahwa present for Original Respondent no. 1. Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2. Learned Advocate Mr. Rushabh Shah present for Original Respondents no. 3 and 4. None appeared for other respondents.

Proof of service of notice on Respondent no. 5 filed.

Learned Counsel appearing for Respondents no. 1 to 4 represented that they have no reply to file in IA 81/2017.

At request of Learned Counsel for Respondents no. 1 to 4, list the matter on 10.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of August, 2017.